

DIVISION BENCH
COURT - II

O-238

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AMREX MARKETING PVT LTD VS TRACTEL TIRFOR INDIA PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Mr. Himagnh Jain, Adv.] For the Petitioner (Amrex Marketing Pvt. Ltd.)
Ms. Niharika Ahluwalia, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **21.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.